

✓
Central Administrative Tribunal
Principal Bench, New Delhi.

O.A. No. 2552/2002

Monday, this the 30th day of September, 2002
Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri M. P. Singh, Member (A)

V.K. Madhavan, aged 58 years
Asst. Armament Supply Officer
s/o late Shri Kanda
Residing at H-364, Sarojini Nagar
New Delhi-23

(By Advocate: Shri S. Sasibhusan)

...Applicant

Versus

1. Union of India through
The Secretary
Ministry of Defence,
South Block, New Delhi-11

2. The Chief of the Naval Staff
Naval Headquarters,
New Delhi-11

...Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for the applicant seeks to withdraw
the present O.A. Allowed as prayed.

2. O.A. is dismissed as withdrawn.


(M.P. Singh)
Member (A)

/ravi/


(V.S. Aggarwal)
Chairman